OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE(HQs): DELHI

Dated 2 2 DEC 2021

ORDER

With the approval of Ld. Principal District & Sessions Judge (HQ's), Delhi the following transfer/posting of the drivers are made with immediate effect:-

S.No.	Driver's Name	From	To
1	Sh. Sanjeev Kumar S/o Sh. Mehar Chand E.Code:-10051/30593008	Pool Car Section, Tis Hazari Courts, New Delhi. Pool Car Section, Saket Courts Complete New Delhi.	
2	Sh Shyam Sunder S/o Sh C.M. Sharma E.Code:- 83333600	Pool Car Section, Saket Courts Complex, New Delhi.	Pool Car Section, Tis Hazari Courts, New Delhi.

Concerned dealing assistant is hereby directed to handover and takeover the charge of service/ maintenance record accordingly. Driver may be directed to handover and takeover the charge, immediately.

Non-compliance of the above order shall be viewed seriously.

(GAJENDER SINGH NAGAR)
Officer-In-charge, Pool Car Section,
Tis Hazari Courts, Delhi.

No.	76432 - 400	
	10133 FZ	_/Pool Cars/ P & T/ THC/2021

Delhi, dated 2 2 DEC 2021

Copy forwarded for information & necessary action to :-

1. PS to the Ld. District & Sessions Judge (HQs), Room No. 302A, Tis Hazari, Delhi.

2. PS to Ld. District & Sessions Judge, South (Saket), New Delhi.

3. Ld. Officer-in-Charge, Pool Car Section South (Saket) Courts, New Delhi.

4. Driver concerned with the direction to report before Ld. Officer-in-Charge, Pool Car Section.

5. Sr. Administrative Officer (Judicial), Administration Branch -III, Central, Tis Hazari, South (Saket), New Delhi.

6. A.O., Accounts Branch Central (THC) & Central, Tis Hazari, South (Saket), New Delhi.

A.O. (Judicial), Website Committee (English & Hindi), Tis Hazari Courts, Delhi.

8. Personal File Admn. Branch-III, Tis Hazari Courts, Delhi.

9. Dealing Assistant (Leave, ACR seat, Service Book Seat, Layer Seat), Admn. III, Central, THC, Delhi, South (Saket), New Delhi.

10. Guard File.

(GAJENDER SINGH NAGAR)
Officer-In-charge, Pool Car Section,
Tis Hazari Courts, Delhi.